

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.11

Dated Guwahati, the 12th March, 2014

In supersession of earlier Order no. 78 dated 12th December, 2013 of this Registry, Hon'ble the Chief Justice has been pleased to order that, henceforth, the cases relating to the service matters of the staffs of Gauhati High Court and Subordinate Courts be listed before a Single Bench as assigned by His Lordship and if a Writ Appeal is filed against the order of the said Hon'ble Single Bench, the same to be listed before Division Bench-I and in absence of Division Bench-I, the said case is to be listed before a Special Division Bench as may be constituted by His Lordship.

By Order,

Sd/- R. Medhi
JOINT REGISTRAR (JUDL.)

Memo No.HC.III-35/2013/ 669-883 IG dated 12th March, 2014
Copy for information to:

1. The Registrar (Vig. / Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.

R. Medhi
12-3-14
JOINT REGISTRAR (JUDL.)
12-3-14